

# **IN THE HIGH COURT OF ORISSA, CUTTACK**

## **Realisation of Court Fees received towards NOT READY Certified Copy Applications**

Date : 06.06.2023

Sl. No.	Name of Applicant	C.A.No.	Date of Application	Case No.	Court Fee	Notified amount to be paid	Type	Reject Status
1	D NAYAK	61299/2023	06.06.2023	CRLMC/2917/2009	7		U	
2	SUNDRI LATA SAHOO	61300/2023	06.06.2023	WP (C) /25393/2014	10		U	
3	C RANA	61301/2023	06.06.2023	WP (C) /8347/2020	7		U	
4	B K PATI	61302/2023	06.06.2023	WP (C) /3684/2014	7		U	
5	MOHAN KRISHNA	61303/2023	06.06.2023	WP (C) /14809/2010	10		U	
6	MOHAN KRISHNA	61304/2023	06.06.2023	WP (C) /14808/2010	10		U	
7	MOHAN KRISHNA	61305/2023	06.06.2023	WP (C) /14807/2010	10		U	
8	MOHAN BEHERA	61306/2023	06.06.2023	WP (C) /14806/2010	10		U	
9	MOHAN BEHERA	61307/2023	06.06.2023	WP (C) /14805/2010	10		U	
10	MOHAN BEHERA	61308/2023	06.06.2023	WP (C) /14804/2010	10		U	
11	J V BARAL	61309/2023	06.06.2023	CRLMC/754/2022	10		U	
12	S K PRADHAN	61310/2023	06.06.2023	WP (C) /13557/2016	7		U	
13	B K PATI	61311/2023	06.06.2023	WA/460/2023	7		U	
14	C RANA	61312/2023	06.06.2023	FAO/302/2009	7		U	
15	K MUND	61313/2023	06.06.2023	CRLMC/1706/2020	7		U	
16	B DAS	61314/2023	06.06.2023	ARBA/35/2022	7		U	
17	SK MOHAPATRA	61315/2023	06.06.2023	CONTC/1404/2023	7		U	
18	P A PANDA	61316/2023	06.06.2023	CRLMC/410/2020	7		U	
19	DILLIP KUMAR MALLICK	61317/2023	06.06.2023	CRLREV/110/2023	10		U	
20	S C SUNDRA	61318/2023	06.06.2023	CRLREV/32/2019	7		U	
21	P K LENKA	61319/2023	06.06.2023	CRA/99/1995	7		U	

22	BIKRAM SAMAL	61320/2023	06.06.2023	WP (C) /12488/2019	10		C	
23	BIKRAM SAMAL	61321/2023	06.06.2023	WP (C) /12485/2019	10		C	
24	BIKRAM SAMAL	61322/2023	06.06.2023	WP (C) /12487/2019	10		C	
25	BIKRAM SAMAL	61323/2023	06.06.2023	WP (C) /12486/2019	10		C	
26	BIKRAM SAMAL	61324/2023	06.06.2023	WP (C) /12484/2019	10		C	
27	K P BEHERA	61328/2023	06.06.2023	WP (C) /5324/2003	7		U	
				Total	231			